

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 505/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

NAME OF THE COMPANY: M/s. Coronation Constructions Pvt. Ltd.

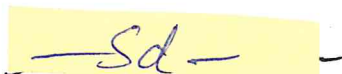
SECTION OF THE COMPANIES ACT: 252(1)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Manoj Kumar Garg and Mr. Siddhartha Patra, Advocates		
	For the Respondent:	Ms. Lakshmi Gurung and Ms. Easha Kadian, Standing Counsel for IT Dept.		

ORDER

Despite notice, no reply has been received from the ROC. Ld. Counsel prays for further time to file additional documents.

To come up for further consideration on 3rd August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)